## Annexure-8

Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025) Name of the corporate debtor: Neelkantham Systems Private Limited

List of creditors as on: 01-09-2025

List of operational creditors (Other than Workmen and Employees and Government Dues):

(Amount in Rs.)

	_																				
No.							_			2											
creditor							M/s	Virendra	Textiles	M/s Aryan	Enterprises										
received	Date of	receipt					24.02.2025			24.02.2025											
/ed	Amount	claimed					1,73,51,925.56			M/s Aryan 24.02.2025 42,73,030.00											
	Amount of	claim	admitted				24.02.2025 1,73,51,925.56 1,73,51,925.56 Operation														
-	of Nature	of claim					Operation	al Debt		Operation	al Debt										
etalls of	Amount	covered	by	security	interest		NA			NA											
Details of claim admitted	Amount Amount Whethe % of contin	covered covered r	by	security guarante party?	e		NA			NA											
nitted	Whethe	r	related	party?			No			No						3					
	% of	voting	share in claim	CoC			NA			NA											
amou nt of	contin	gent	claim				NA			NA											
nt of of any unt claim	mutual	dues,	that	may	beset-	off	No			No											
unt	of	claim	not	admi	tted					1										- 4	
und	verification									42,73,030											CONTRACTOR OF THE PARTY OF THE
of Kemarks, ler if any										Claims	received	from OC is	under	verification,	OC has	shared old	invoices, to	be verified	with books	of CD with	respect to

6	CA.		4		ω
Sunil Kumar	*Hindustan Steelworks Constructio n Limited (HSCL)		M/s Balaji Constructio n	Company	M/s British India Trading
03.04.2025	27.03.2025		M/s Balaji 22.03.2025 Constructio		M/s British 24.02.2025 India Trading
10,90,456.00	*Hindustan 27.03.2025 2,15,01,883.56 Steelworks Constructio n Limited (HSCL)		15,97,561.00		19,47,458.00
1			•		
Operation al Debt	Operation al Debt		Operation al Debt		Operation al Debt
NA	NA		X		NA
NA	NA		NA		NA
No	No		N <sub>o</sub>		No
NA	NA		NA		NA
NA	NA		NA		NA
No	No		No		Z <sub>o</sub>
ı	ı		1		
10,90,456	2,15,01,883.56		15,97,561		19,47,458
Claims received from OC is	Claims received from OC is under verification	due to lack of complete documents submitted by the claimant	Claims received from OC is under	under verification, to be verified with books of CD with respect	payability Claims received from OC is



	9		~		7
	Chirag Enterprises		Premshila Infrastructu re		Bidhuri Earth Movers
	25.04.2025		Premshila 07.04.2025 nfrastructu re		04.04.2025
	7,89,602.00		12,09,970.63		3,56,840.00
					1
	Operationa l Debt		Operation al Debt		Operation al Debt
	NA		NA		NA
	NA		NA		NA
	No.		No		No
	NA		NA		NA
	NA		NA		NA
	Zo		No		No
H					ı
W IBBI/IN-002/ W	7,89,602.00		12,09,970.63		3,56,840
7	Claims received from OC is under verification, due to lack of complete documents	under verification, due to lack of complete documents submitted by the claimant	Claims received from OC is	verification, due to lack of complete documents submitted by the claimant	under verification Claims received from OC is



	3,39,49,863.19			1	1		•			1,79,27,925.56	5,18,77,788.75 1,79,27,925.56		TOTAL	
		1	No	NA	NA	No	NA	NA	Operational Debt	5,76,000.00	5,76,000.00	11.06.2025	Tarpaulins India Tarp Pvt Ltd	12
the claimant							1							
submitted by														
documents														
complete														
due to lack of														
verification,														
OC is under													Pvt Ltd	
received from		i							Debt				Infrastructure	Ä
Claims	6,99,586.00	•	No	NA	NA	No	NA	NA	Operational		6,99,586.00	24.05.2025	Pritika	=
the claimant														
submitted by														
documents														
complete														
due to lack of														
verification,														
OC is under													Movers	i
received from									l Debt				Earth	
Claims	4,83,476.00	1	No	NA	NA	No	NA	NA	Operationa	-	4,83,476.00	25.04.2025	Mahinder	10
the claimant														
submitted by														- 1

\*subject matter of the claim submitted by HSCL is pending for adjudication before the Hon'ble High Court of C.G at Bilaspur (Hon'ble HC) in WP (C) No. 3002 of 2023.

